

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Docket No.19/TT/2013
(Now Petition No. 31/TT/2013)

Date: 21.3.2013

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission Tariff from provision of Bus Reactors in Northern Region (Group-II), for tariff block 2009-14 period in Northern Region

Sir,

Please refer to the Commission's earlier letter dated 21.2.2013 (copy enclosed) seeking certain information by 21.3.2013. The information is still awaited. It is requested that the **information sought vide aforementioned letter may kindly be furnished along with the following further information** on affidavit, with advance copy to the respondents/beneficiaries, latest by 21.4.2013:-

- (i) The status of commissioning of Asset-a (1 No. 400kV, 125 MVAR Bus Reactor at Gorakhpur), Asset-e (1 No. 400kV, 125 MVAR Bus Reactor at Vindhyachal-1), and Asset-f (1 No. 400kV, 125 MVAR Bus Reactor at Vindhyachal-II), and also Auditor/ Management certificate and Tariff Forms (Form-1, Form-6, Form-13, and Form-13B) for the Assets as per the revised DOCO, if there is any change in DOCOs of the Assets;
- (ii) Auditor/ Management certificate and Tariff Forms (Form-1, Form-6, Form-13, and Form-13 B) for the Asset-b (1 No. 400 kV, 125 MVAR Bus Reactor at Allahabad) and Asset-d (1 No. 400kV, 125 MVAR Bus Reactor At Kankaroli) as per the actual DOCOs.

Yours faithfully,

(P.K. Sinha)
Assistant Chief (Legal)